

700



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 350/2024

IN THE MATTER OF:

AMIT KUMAR AND ANR.

...APPLICANTS

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

INDEX

S. No.	Particulars	Page No.
1.	Short Factual Reply to the Original Application No. 350/2024 on behalf of Respondent No. 5 along with Affidavit	1-9
2.	Annexure R/1: A True Copy of Reports on Groundwater in Neem ka Thana Block	10-11
3.	Annexure R/2: A True Copy of Reports on Groundwater pertaining to Patan Block	12-15
4.	Vakalatnama	16

Filed on: 01.10.2024

Place: New Delhi

Through

(दिनेश कुमार)

अधारी भू-जल वैज्ञानिक

भूमि विभाग, राजस्थान

Dinesh Kumar

Officer-in-Charge for Respondent No. 5

Ground Water Department

Government of Rajasthan

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 350/2024

IN THE MATTER OF:

AMIT KUMAR AND ANR.

...APPLICANTS

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

SHORT FACTUAL REPLY TO THE ORIGINAL APPLICATION NO.  
350/2024 ON BEHALF OF RESPONDENT NO. 5 ALONG WITH  
AFFIDAVIT

MOST RESPECTFULLY SHOWETH

1. The present Short Factual Reply is being filed on behalf of the Ground Water Department, Government of Rajasthan i.e., Respondent No. 5 to the Original Application preferred by and on behalf of Mr. Amit Kumar and Mr. Kailash Meena (*herein after referred to as 'Applicants'*) under Section 14 & 15(1) read with Section 18(1) & (2) of National Green Tribunal Act, 2010 (*hereinafter referred to as 'NGT Act'*) by the Applicants herein before the Hon'ble National Green Tribunal (*hereinafter referred to as the 'Tribunal'*). It is further submitted that the Answering Respondent reserve the right to

prefer a detail reply to the present Application, if necessary or directed by this Hon'ble Tribunal.

2. The accompanying reply filed on behalf of Respondent Nos. 3, 4 and 6 is being relied upon by the Answering Respondent and the same is not reiterated herein for the sake of brevity.

### **PRELIMINARY OBJECTIONS**

3. At the outset, the Answering Respondent disputes and denies all averments, submissions and contentions made in the Original Application save and except what is expressly admitted hereinafter. In the present application, the Applicants incorrectly alleges that illegal encroachments and illegal mining activities are affecting the flow of Kasawati/Krishnawati River in the Neem Ka Thana, District, State of Rajasthan and Mahendragarh, District, State of Haryana (hereinafter referred to as 'river area') at present. The Applicants are trying to build a case that due to non-effective intervention; environmental conservation is getting affected leaving profound impact on the region including lowering of the groundwater level in return affecting the livelihood of farmers in the adjacent communities.

4. The Answering Respondent and the other concerned authorities are taking the all necessary steps for conservation, preservation and restoration of the catchment area of the river area.

#### **BRIEF FACTUAL SUBMISSIONS**

5. Pertinently, the allegations are non-founded thus, denied. It is pertinent to highlight that the Krishnawati/Kasawati River basin originates from the Mothuka & Dariba hills which is part of Aravalli hills. The said river is a seasonal river with the main catchment area in Tehsil Patan and Neem ka thana of District Neem ka thana. The total catchment area of Kasawati River is 288 Sq. Kms within the State of Rajasthan. The various drains from the catchment area converge at Raipur Patan dam passing through a multitude of villages in both State of Rajasthan as well as in State of Haryana. This river historically has been considered a tributary to Sahibi River.
6. The Krishnawati/Kasawati River becomes fully developed downstream of Raipur Patan dam near village Raipur Patan in the District Neem ka thana and flowing approximate 22 Kms in the State of Rajasthan through various villages including Kachareda, Dhandhela, Rajpura, Hasampur, Jatwas, Chhaja ki nangal, Blupura, Ramsinghpura, Khurdiya, Rampura, Dalpatpura, Kanthi, Mothuka and Raipur Patan of District Neem ka thana in Rajasthan

and near village Sirsa ki dhani dilpura, Tehsil Patan, District Neem ka thana enters into Haryana near village Bhedanti of District Mahendragarh.

7. There are eight dams in District Neem ka thana namely (Raipur Patan, Dokan, Upper Rella, Lower Rella, Baran, Kola Ki Nangal, Shikargarh and Fatehpura bundh). The total catchment areas of these dams are 237.265 Sq. Km and storage capacity of these dams are 508.93 Mcft.
8. It is categorically submitted that time and again if any encroachment is found the authorities take immediate action. The Water Resources Department (**Respondent No. 4**) had issued 6 notices to the illegal encroachers in the year 2021 to remove/ vacate the illegal encroachment/ mining in the catchment area and the same is a matter of record. Such record is a proof that the Answering Respondent have acted vigilantly leaving no encroachment/ illegal mining on the riverbed in consonance with Environmental Protection norms to ensure that there is no hinderance in the river flow. Further on 17.01.2023, a joint Committee comprised of officials from Water Resources Department, Revenue Department and Mining Department made a field visit of the entire Kasawati River, in accordance with law. On the basis of joint committee's findings, a factual report has been prepared by the Respondent No. 4. Thereby, ensuring that no encroachment/ illegal mining prevails in the concerned area.

9. It is further submitted that on 10.07.2024, officials of Water Resources Department (**Respondent No. 4**) reported that no obstruction was found in the water flow upon visiting the catchment area of Kasawati River on 06.07.2024. Moreover, the Raipur Patan dam has been filled upto 3.4 feet gauge in the current year monsoon season and stored water approximately 1.61 million cubic meters to be utilised for maintaining water flow in the river as well as restoring groundwater levels.
10. It is reiterated and highlighted that the main reasons for the limited/low water flow of the Kasawati river are the following:
- a) Due to climatic changes leading to continuous reduction in the long-term average of rainfall affecting and reducing the water availability in the catchment area of the river;
  - b) The inflow of water has been regulated by the concept of field water management within the field, and, along with the reduction of independent catchment areas due to the expansion of the agricultural sector, this has led to decreased water inflow;
  - c) In the catchment area of the river, like other areas, the water inflow into the river is not converted into run-off due to over-exploitation of groundwater.

12. It is humbly submitted that in the Neem ka Thana block, it is evident that the region possesses significant groundwater resources, particularly within the Quartzite zone, which spans an area of 289.56 sq.km. The average yield of wells in this zone is commendable, with 32,000 litres per day when pumped and 20,000 litres per day without pumping, indicating a reliable water supply for local communities. Furthermore, the groundwater quality has been classified as potable, ensuring its suitability for drinking and domestic use. While the area has been categorized as "**Over Exploited**" with a groundwater extraction stage of 227.40%. A True Copy of Reports on Groundwater in Neem ka Thana Block has been annexed and marked as **Annexure R/1**.
13. It is further contended on behalf of Answering Respondent that the Patan Block, covering an area of 478.89 sq. km, is primarily characterized by water-bearing formations of Quartzite and schist. The assessment identifies a significant potential zone (ZQ01) within the block, where the depth of water ranges from 11.5m to 36.45m, with an average well yield of 32,000 litres per day when pumped. Imperatively, the groundwater quality in this region is deemed potable, ensuring the health and safety of the local community. However, it is crucial to note that the Patan Block has been classified as "**Over Exploited**," with a groundwater extraction rate of 170.19%. This alarming statistic highlights the urgent need for sustainable management

practices to prevent further depletion of this vital resource for which adequate steps are being contemplated by all the concerned departments including but not limiting to the Answering Respondent collectively. In view of the same, it is further recommended that there must be reduction of groundwater extraction in the area, emphasizing the necessity for conservation efforts. A True Copy of Reports on Groundwater pertaining to Patan Block has been annexed and marked as **Annexure R/2**.

14. The Answering Respondent undertake to comply with each and every order of this Hon'ble Tribunal in its Communication and spirit to the best of its capacity at its earliest.

#### PRAYER

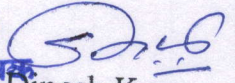
It is therefore, most respectfully prayed that in view of the submissions made hereinabove, the Hon'ble Tribunal may be pleased to-

- i. Dismiss the Original Application bearing No. 350/2024 referred by and on behalf of the Applicants; and

- ii. Pass any other/further order which this Hon'ble Tribunal may deem fit and proper in the interest of justice, equity and good conscience.

Respondent No. 5

Through

(दिनेश कुमार)   
सभारी भू-जल वैज्ञानिक Dinesh Kumar  
जल विभाग, बीकानेर  
Incharge Hydrogeologist GWG

Officer-in-Charge for Respondent No. 5

Ground Water Department

Government of Rajasthan

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 350 OF 2024

IN THE MATTER OF:

AMIT KUMAR & ANR.

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

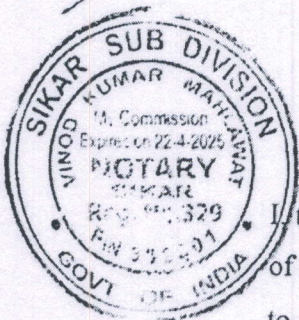
Sr.No. 1026 Day 22-7  
Year 2024

AFFIDAVIT

I, Dinesh Kumar S/o Suwa Lal aged about 40 years, at present working as Incharge Hydrologist GWG, Sikar solemnly swear and affirm on as under:-

1. That I am the Officer in Charge (OIC) in the above captioned matter for the Ground Water Department (Respondent No. 5). I am well conversant with the facts and circumstances of the case.
2. I state that I have read and understood the contents of the accompanying Reply which has been drafted by my counsel under my instructions and the same has been explained to me. I say that the contents of the same are true and correct to the best of my knowledge and belief.
3. That the submissions made therein are believed to be true and nothing material has been concealed there from.
4. I say that Annexure in the instant Reply is the true and correct copy, true and typed copy and true and translated copy of the original.

Identified By Me  
ASWIS



*[Signature]*  
DEPONENT

VERIFICATION

I, the Deponent above named do hereby solemnly affirm that contents of Paragraphs no. 1 to 4 of the foregoing Affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from.

Verified at \_\_\_\_\_ on this day \_\_\_\_ of \_\_\_\_\_, 2024.

**ATTESTED**  
*[Signature]*  
NOTARY PUBLIC  
SIKAR

*[Signature]*  
DEPONENT

## Annexure R/1

## 1. Trend of Ground Water level of Neemkathana Area

( District:- Neemkathana, Block:- Neemkathana, Zone:- Quartzite) Consider Pre monsoon Data

Year	2011	2012	2013	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023
Average Water Level (M.)	20.16	21.32	21.29	20.08	26.48	33.86	33.42	31.86	33.12	26.30	33.45	36.13	44.16

## 2. Ground Water Extraction Stage of Neemkathana Area

( District:- Neemkathana, Block:- Neemkathana, Zone:- Quartzite)

Year	1998	2001	2009	2011	2013	2017	2020	2022	2023
Stage of Ground Water Extraction in %	108.10	97.00	114.80	135.85	185.49	182.82	203.47	219.59	227.40

Note:- Block Stage of Ground water Extraction <70% is Safe, >70% and <90% is Sami Critical, >90% and <100% is Critical, >100% is Over Exploited

## 3. Pre monsoon 2023 and Post monsoon 2023 Water level of Rela Area

( District:- Neemkathana, Block:- Neemkathana, Zone:- Quartzite)

Sr No.	Name of village	Zone	Type of Well	Total depth(M.)	2023		
					Pre.	Post	Flu
1	Nimod	Quartzite	DW	34	Dry	Dry	Dry

## 4. Trends of Ground Water Quality of Neem ka thana Area

S.No.	Name of Village	Owners Name	Zone	Type of well	Total depth(M.)	2021			
						TDS (mg/l)	Flouride (mg/l)	Nitrate (mg/l)	Clouride (mg/l)
1	Nimod	Public well	Quartzite	DW	34	509	0.62	1.09	2.20

S.No.	Name of Village	Owners Name	Zone	Type of well	Total depth(M.)	2022			
						TDS (mg/l)	Flouride (mg/l)	Nitrate (mg/l)	Clouride (mg/l)
1	Nimod	Public well	Quartzite	DW	34	471	0.58	0.89	71

S.No.	Name of Village	Owners Name	Zone	Type of well	Total depth(M.)	2023			
						TDS (mg/l)	Flouride (mg/l)	Nitrate (mg/l)	Clouride (mg/l)
1	Nimod	Public well	Quartzite	DW	34	491	1.17	64	106

## 1. Trend of Ground Water level of Patan Area

( District:- Neemkathana, Block:- Patan, Zone:- Quartzite) Consider Pre monsoon Data

Year	2011	2012	2013	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023
Average Water Level (M.)	11.84	12.54	13.43	14.39	18.78	21.17	19.25	21.01	19.85	19.29	20.90	22.15	21.78

## 2. Ground Water Extraction Stage of Patan Area

( District:- Neemkathana, Block:- Patan, Zone:- Quartzite)

Year	1998	2001	2009	2011	2013	2017	2020	2022	2023
Stage of Ground Water Extraction in %	108.10	97.00	114.80	117.14	158.36	159.75	142.20	163.62	170.19

Note:- Block Stage of Ground water Extraction <70% is Safe, >70% and <90% is Sami Critical, >90% and <100% is Critical, >100% is Over Exploited

## 3. Pre monsoon 2023 and Post monsoon 2023 Water level of Rela Area

( District:- Neemkathana, Block:- Neemkathana, Zone:- Quartzite)

Sr No.	Name of village	Zone	Type of Well	Total depth(M.)	2023		
					Pre.	Post	Flu
1	Kachhreda	Quartzite	DW	23	21.05	14.50	6.55
2	Rajpura	Quartzite	PZ	98.3	96.23	95.09	1.14
3	Dhandhela	Quartzite	PZ	65	16.30	13.44	2.86
4	Mohanpura	Quartzite	PZ	93	35.45	34.80	0.65
5	Kharkhra	Quartzite	DW	28.10	25.36	17.11	8.25
6	Ballupura	Quartzite	PZ	93.2	35.45	34.80	0.65
7	Hasampur	Quartzite	PZ	107	26.5	25.15	0.90
8	Chhaja ki nangal	Quartzite	PZ	20.5	65.05	67.35	-2.30
9	Rampura	Quartzite	PZ	95.2	88.50	91.28	-2.78
10	Mothuka	Quartzite	PZ	72.6	61.20	Dry	-
11	Rela	Quartzite	DW	21.5	21.20	19.50	1.70
12	Fatehpura	Quartzite	DW	29	Dry	Dry	Dry
13	Haripura	Quartzite	PZ	24.8	19.15	16.8	2.35
14	Ramsinghpura	Quartzite	PZ	101.6	19.15	16.8	2.35
15	Meena ki Nangal	Quartzite	PZ	120.4	118.69	118.05	0.64
16	Dalpatpura	Quartzite	PZ	120	118.69	118.05	0.64

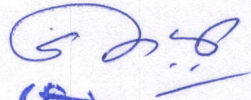
17	Raipur Patan	Quartzite	DW	22.95	21.05	14.50	6.550
18	Baleshwar	Quartzite	DW	24.25	16.80	8.60	8.20
19	Nangwas	Quartzite	DW	20	Dry	Dry	Dry
20	Dokan	Qtz./Schist	PZ	89.5	41.00	32.4	8.60
21	Khurdiya	Quartzite	DW	23	Dry	Dry	Dry
22	Kanthli	Qtz./Schist	PZ	72.60	61.20	Dry	-

## 4. Trends of Ground Water Quality of Patanwati Area

S.No.	Name of Village	Owners Name	Zone	Type of well	Total depth(M.)	2021			
						TDS (mg/l)	Flouride (mg/l)	Nitrate (mg/l)	Clouride (mg/l)
1	Kachhreda	Public well	Quartzite	DW	23	756	0.24	0.62	6
2	Rajpura	GWD	Quartzite	PZ	98.3	928	0.52	1.59	6
3	Dhandhela	GWD	Quartzite	PZ	65	1740	0.36	1.26	21.20
4	Mohanpura	GWD	Quartzite	PZ	93	982	0.61	1.74	8
5	Kharkhra	Public well	Quartzite	DW	28.10	765	0.76	0.23	158
6	Ballupura	GWD	Quartzite	PZ	93.2	982	0.61	1.74	8
7	Hasampur	GWD	Quartzite	PZ	107	437	.48	.33	9.20
8	Chhaja ki nangal	GWD	Quartzite	PZ	20.5	455	0.26	3.80	0.03
9	Rampura	GWD	Quartzite	PZ	95.2	488	0.31	3.4	0.04
10	Mothuka	GWD	Quartzite	PZ	72.6	921	0.84	0.22	176
11	Rela	Public well	Quartzite	DW	21.5	928	0.52	1.59	6
12	Fatehpura	Public well	Quartzite	DW	29	801	0.80	0.19	248
13	Haripura	GWD	Quartzite	PZ	24.8	801	0.80	0.19	248
14	Ramsinghpura	GWD	Quartzite	PZ	101.6	801	0.80	0.19	248
15	Meena ki Nangal	GWD	Quartzite	PZ	120.4	911	0.89	0.22	174
16	Dalpatpura	GWD	Quartzite	PZ	120	925	0.90	0.15	187
17	Raipur Patan	Public well	Quartzite	DW	22.95	756	0.24	0.62	6
18	Baleshwar	Public well	Quartzite	DW	24.25	303	0.24	1.24	2.20
19	Nangwas	Public well	Quartzite	DW	20	434	0.82	1.43	5.40
20	Dokan	GWD	Qtz./Schist	PZ	89.5	532	0.40	1.41	2
21	Khurdiya	Public well	Quartzite	DW	23	801	0.80	0.19	248
22	Kanthli	GWD	Qtz./Schist	PZ	72.60	921	0.84	0.22	176

S.No.	Name of Village	Owners Name	Zone	Type of well	Total depth(M.)	2022			
						TDS (mg/l)	Flouride (mg/l)	Nitrate (mg/l)	Clouride (mg/l)
1	Kachhreda	Public well	Quartzite	DW	23	857	0.40	11	340
2	Rajpura	GWD	Quartzite	PZ	98.3	966	0.36	95	227
3	Dhandhela	GWD	Quartzite	PZ	65	2932	1.02	18	1461
4	Mohanpura	GWD	Quartzite	PZ	93	984	0.66	1.75	6
5	Kharkhra	Public well	Quartzite	DW	28.10	778	0.79	0.24	159
6	Ballupura	GWD	Quartzite	PZ	93.2	984	0.66	1.75	6
7	Hasampur	GWD	Quartzite	PZ	107	997	0.60	19	340
8	Chhaja ki nangal	GWD	Quartzite	PZ	20.5	479	0.70	7	128
9	Rampura	GWD	Quartzite	PZ	95.2	496	0.34	3.2	0.02
10	Mothuka	GWD	Quartzite	PZ	72.6	926	0.82	0.26	179
11	Rela	Public well	Quartzite	DW	21.5	966	0.36	95	227
12	Fatehpura	Public well	Quartzite	DW	29	605	0.70	12	128
13	Haripura	GWD	Quartzite	PZ	24.8	605	0.70	12	128
14	Ramsinghpura	GWD	Quartzite	PZ	101.6	605	0.70	12	128
15	Meena ki Nangal	GWD	Quartzite	PZ	120.4	916	0.87	0.23	179
16	Dalpatpura	GWD	Quartzite	PZ	120	929	0.96	0.13	169
17	Raipur Patan	Public well	Quartzite	DW	22.95	857	0.40	11	340
18	Baleshwar	Public well	Quartzite	DW	24.25	366	0.20	71	85
19	Nangwas	Public well	Quartzite	DW	20	1125	0.54	20	347
20	Dokan	GWD	Qtz./Schist	PZ	89.5	614	0.52	46	142
21	Khurdiya	Public well	Quartzite	DW	23	605	0.70	12	128
22	Kanthli	GWD	Qtz./Schist	PZ	72.60	926	0.82	0.26	179

S.No.	Name of Village	Owners Name	Zone	Type of well	Total depth(M.)	2023			
						TDS (mg/l)	Flouride (mg/l)	Nitrate (mg/l)	Clouride (mg/l)
1	Kachhreda	Public well	Quartzite	DW	23	612	0.42	38	156
2	Rajpura	GWD	Quartzite	PZ	98.3	1107	0.77	86	269
3	Dhandhela	GWD	Quartzite	PZ	65	1278	0.59	19	432
4	Mohanpura	GWD	Quartzite	PZ	93	966	0.69	1.81	4
5	Kharkhra	Public well	Quartzite	DW	28.10	637	0.45	13	123
6	Ballupura	GWD	Quartzite	PZ	93.2	966	0.69	1.81	4
7	Hasampur	GWD	Quartzite	PZ	107	2187	0.65	198	702
8	Chhaja ki nangal	GWD	Quartzite	PZ	20.5	1008	0.74	43	440
9	Rampura	GWD	Quartzite	PZ	95.2	493	0.36	3.7	0.01
10	Mothuka	GWD	Quartzite	PZ	72.6	936	0.79	0.27	174
11	Rela	Public well	Quartzite	DW	21.5	1107	0.77	86	269
12	Fatehpura	Public well	Quartzite	DW	29	573	0.55	38	92
13	Haripura	GWD	Quartzite	PZ	24.8	573	0.55	38	92
14	Ramsinghpura	GWD	Quartzite	PZ	101.6	573	0.55	38	92
15	Meena ki Nangal	GWD	Quartzite	PZ	120.4	919	0.89	0.21	174
16	Dalpatpura	GWD	Quartzite	PZ	120	940	0.98	0.16	182
17	Raipur Patan	Public well	Quartzite	DW	22.95	612	0.42	38	156
18	Baleshwar	Public well	Quartzite	DW	24.25	427	0.31	159	92
19	Nangwas	Public well	Quartzite	DW	20	339	0.67	33	64
20	Dokan	GWD	Qtz./Schist	PZ	89.5	354	0.37	32	57
21	Khurdiya	Public well	Quartzite	DW	23	573	0.55	38	92
22	Kanthli	GWD	Qtz./Schist	PZ	72.60	936	0.79	0.27	174

  
 (दिनेश कुमार)  
 सभारी भू-जल वैज्ञानिक  
 जल विभाग, सीकर

VAKALATNAMA  
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPLE BENCH AT NEW DELHI  
ORIGINAL APPLICATION NO. 350/2024 (PB)



IN THE MATTER OF:  
AMIT KUMAR AND ANR.

...APPLICANTS

VERSUS

UNION OF INDIA & ORS.

... RESPONDENTS

know All whom these presents shall come that I, Dinesh Kumar, aged about 40 years, at present working as Incharge Hydrogeologist GWG, Sikar and Officer in Charge (OIC) for Respondent No. 5, Ground Water Department, Government of Rajasthan do hereby appoint:

Prachi Mishra (D/2176/1999), Chaitanya (D/2594/2015)  
8, Todarmal Lane, Bengali Market, New Delhi -110001  
Ph: 9818488187; 8130068859; 8586840600

[mishraprachiadv@gmail.com](mailto:mishraprachiadv@gmail.com)

hereinafter called the Advocate/s to be my/our Advocate/s in the abovementioned Original Application and authorize him/them:

To act, appear and plead in the above noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court.

To sign, file, verify and present pleadings, applications, appeals, cross-objections, or Petitions for execution, review, revision, withdrawal, compromise or other petitions replies, objections affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To deposit, draw and receive monies, cheques and grant receipts therefore and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.


To appoint and instruct any other Legal Practitioner authorizing him to exercise the powers and authorities hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on my/our behalf.

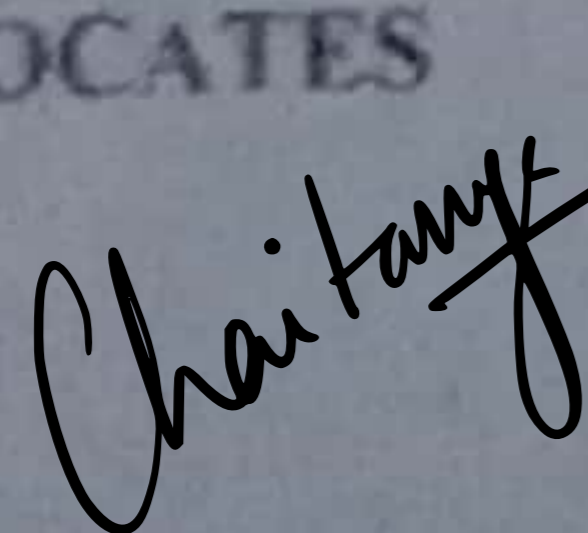
And I/we the undersigned do hereby agree to ratify and confirm acts done by the Advocate or his substitute in the matters as if done by me/us to all intents and purposes.

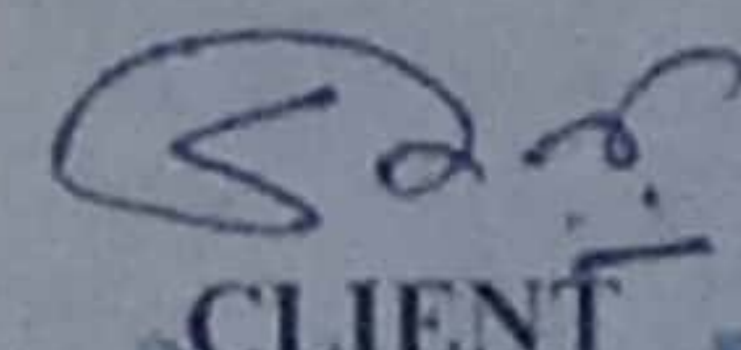
And I/we the undersigned do hereby agree not to hold the Advocate or his substitute responsible for the result of the said case in consequence of his absence from the Court when the said case is called up for hearing, or for, any negligence of the said Advocate or his substitute.

And I/we the undersigned do hereby agree that in the event of the whole or any part of the fee agreed by me/us to be paid to the Advocate remaining unpaid, he shall be entitled to withdraw from the prosecution of the said case until the same is paid. If any costs are allowed for an adjournment, the Advocate would be entitled to the same.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us this 4<sup>th</sup> day of July, 2024.  
Accepted and Identified.

  
ADVOCATES



  
CLIENT

हाथलिय प्रमारी मू निल वैज्ञानिक  
मू जल विभाग सीकर